

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 80
ANSWERED ON 19.07.2021

**RELIEF AND REHABILITATION PACKAGE FOR AGRICULTURAL LABOURERS
AFFECTED BY PIP**

80 Shri Kanakamedala Ravindra Kumar

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government had identified families of agricultural labourers whose livelihood primarily depended upon the lands that have been acquired for Polavaram Irrigation Project (PIP)
- (b) if so, details of the families of agricultural labourers who have been affected due to PIP, Mandal-wise in the State of Andhra Pradesh
- (c) whether Government has paid any compensation to the agricultural labourers whose livelihood primarily depended upon the lands that have been acquired for PIP
- (d) if so, the details thereof and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

(a) & (b) The details provided by Government of Andhra Pradesh (GoAP), are as below:

Sl. No.	Name of the Mandal	No. of agricultural labourers whose livelihood primarily depended on lands acquired for PIP
1.	Polavaram	2,859
2.	Kukunooru	9,644
3.	Velairpadu	6,855
4.	Devipatnam	3,979
5.	Kunavaram	123
6.	V.R. Puram	1,487
	Total	24,947

(c) to (e) GoAP has informed that these families are considered as Project Displaced Families (PDFs), and compensation under 2nd Schedule of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 is being paid.

For Polavaram project, 1,06,006 PDFs have been identified. Out of this, 3,601 PDFs have been shifted so far, and an amount of Rs.1123.01 crore has been incurred towards Resettlement & Rehabilitation cash entitlements and Housing & Infra works.
